

## **SUPREME COURT OF INDIA**

This file relates to reconsideration of the proposal for appointment of Shri Amit Negi, Advocate as Judge of the Allahabad High Court.

The file relating to the proposal for elevation of Shri Amit Negi, Advocate, earlier cleared by Supreme Court Collegium has been referred back to the Chief Justice of India for reconsideration in view of the material on record including the observations made by the Department of Justice in the file, relating to fresh inputs received.

The file referred to the Chief Justice of India along with fresh inputs has been placed before the Collegium. Having regard to all the relevant factors, and the material placed on record, the Collegium considers it appropriate to recall its recommendation for elevation of Shri Amit Negi, Advocate. The Collegium, therefore resolves to recommend that the above proposal need not be processed any further.

The file is returned, accordingly.

( Ranjan Gogoi ), C.J.I.

( A.K. Sikri ), J.

( S.A. Bobde ), J.

January 16, 2019.